

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shirpur Power Private Limited Date of Commencement of Liquidation: 10-03-2021; List of Stakeholders as on Date: 12-04-2022; Name of IP: Mr. Dushyant C Dave; Process Number: 1; Last 5 digit of registration number: 10502

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1963762.54				NA
2	Liquidation costs incurred till date				25251749.45				NA
3	Secured financial creditors	3	24931181278.5	3	24908623290.36		22557988.14		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	65	9306618	64	8702137		604481		Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	18	481278737	15	474944011		6334726		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		86	25421766633.5	82	25419484950.350002		23162469.14		